

Deposits and Advances of Dhanalakshmi Banks

2813. SHRI K. P. UNNIKRISHNAN : Will the Minister of FINANCE be pleased to state :

(a) the deposits and advances of Dhanalakshmi Bank with its headquarters at Trichur in 1982-83, 1983-84 and 1984-85;

(b) the number of branches opened by the bank in the last three years; and

(c) whether the working of the bank has been satisfactory and the steps taken by the Reserve Bank to improve the working of this bank ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The available information as at the end of 1981, 1982 and 1983 is as follows :

As on	Deposits (Rupees in lakhs)	Advances
31-12-1981	4843	2713
31-12-1982	5312	2844
31-12-1983	5350	2915

(b) Reserve bank of India (RBI) has reported that the Dhanalakshmi Bank Ltd. opened four and two branches during 1982-83 and 1983-84 respectively. No branch was opened during April to December, 1984. However, the bank has five licences pending with it for opening of branches.

(c) The Bank's working is being closely monitored by the RBI.

An Officer of the RBI and a retired experienced banker have been appointed as Additional Directors on the Board of the bank to strengthen its management.

[*Translation*]

Amalgamation of five Banks in U.P.

2814. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) whether any proposal sponsored by the Government of Uttar Pradesh for amalgamation of five banks is under consideration of the Union Government; and

(b) if so, the time by which the proposal in this regard is likely to be finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Certain suggestions for setting up a U. P. based bank have been received. The Government is yet to take a view in the matter.

[*English*]

Nationalisation of Lakshmi Commercial Bank Limited

2815. SHRI E. S. M. PAKEER MOHAMED : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any proposal to convert the Lakshmi Commercial Bank Ltd. into a nationalised one; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

[*Translation*]

Opening of Bank Branches in Himachal Pradesh

2816. SHRI K. D. SULTANPURI : Will the Minister of FINANCE be pleased to state the number of bank branches proposed to be opened by Government in Himachal Pradesh during the Seventh Five Year Plan period with details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The branch licensing policy for the years 1985 to 1990 is being finalised. Pending finalisation of the above policy, it would not be possible to indicate the number of bank branches that would be allowed to be opened in Himachal Pradesh. However, banks are at present holding 48 authorisations for opening branches in the State.

[*English*]

Grant of Funds to States for their Developmental Programmes

2817. SHRI C. MADHAV REDDY : Will the Minister of FINANCE be pleased to state :